

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.II
(E-Hearing)

Customs Appeal No.70079 of 2023

(Arising out of Order-in-Original No.25/Pr.Commr./Noida-Cus/2022-23 dated 29/12/2022 passed by Commissioner of Customs, Noida)

Shri Amit Kumar Singh,
(T8, Saraswati Apartment,
3rd Floor, Nearby Payal Cinema, Pratap Bihar,
Gaurampuri Dadri, Noida-203207)

.....Appellant

VERSUS

Commissioner of Customs, Noida

....Respondent

(Concor Complex, PO Container Depot, Noida-201311)

APPEARANCE:

Shri R.K. Hasija, for the Appellant

Shri A.K. Choudhary, Authorised Representative for the Respondent

CORAM: HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)

DATE OF HEARING : 17 April, 2025
DATE OF DECISION : 17 April, 2025

This appeal is allowed. For order, see order of the date in
Customs Appeal No.70078 of 2023.

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

akp